

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 62(H)
TO BE ANSWERED ON 07th DECEMBER, 2022

CSR FUND

62(H). SHRI ASHOK MAHADEORAO NETE:
SHRI ASHOK KUMAR RAWAT:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether various undertakings under the Ministry have allocated funds under the Corporate Social Responsibility (CSR) during the last three years and till date;
- (b) if so, the undertaking-wise details of expenditure incurred under various heads particularly in tribal dominated areas along with the names of the districts during the said period and place-wise number of beneficiaries benefited under the scheme;
- (c) whether the Government proposes to take effective steps for the expenditure of the funds under CSR in the country particularly in backward and Scheduled Tribe dominated areas;
- (d) if so, whether the Government has covered or proposes to cover Scheduled Tribe dominated areas particularly Gadchiroli Parliamentary Constituency in Maharashtra and Misrikh Parliamentary Constituency in Uttar Pradesh under the said scheme; and
- (e) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

- (a): Yes Sir, the Central Public Sector Undertakings (CPSUs) under the Ministry have been allocating funds for taking up projects under the framework for Corporate Social Responsibility(CSR), as per the guidelines of Department of Public Enterprises and the provisions of the Companies Act, 2013.

(b): The details of total CSR funds allocated and spent on projects head-wise and location-wise during the last three years and current year by CPSUs under the Ministry may be seen at Annexure-I. The place-wise data on number of beneficiaries is difficult to compile for projects like common public utilities, contributions to public welfare funds etc. The funds to be spent under CSR are as per guidelines of Department of Public Enterprises and the provisions of the Companies Act, 2013.

(c) to (e): The thrust of CSR spending under many projects is for upliftment of marginalized and under-privileged sections of society, including backward and scheduled caste/tribe dominated areas of the country. As per CSR provisions in Section 135 of the Companies Act, 2013 ('Act') and Companies (CSR Policy) Rules, 2014 notified thereunder, the management of CPSUs may decide to undertake CSR activities, as per the eligible activities listed in Schedule-VII of the Act, in any part of the country, including for education, socio-economic development and relief and welfare of Scheduled Caste, Backward and tribe dominated areas etc. Department of Public Enterprises has issued guidelines to all administrative Ministries and CPSUs for adopting a theme based focused approach every year on CSR expenditure by the CPSUs. These instructions, inter-alia, provide that CSR expenditure for each thematic programme should be around 60% of annual CSR expenditure of CPSUs and the aspirational districts identified by NITI Aayog may be given preference.

Sl. No.	Name of CPSU	CRS expenditure in Financial Year (In Rs. Lakhs)				States covered	Main sectors under which CSR amount spent
		2019-20	2020-21	2021-22	2022-23		
i)	MMTC Ltd.	176.81**	Nil*	Nil*	Nil*	Rajasthan, UP, Tamil Nadu, Odisha and Delhi	Healthcare, Swachh Bharat, Clean Ganga, Skill Development, Social Welfare
Note: In the year 2020-21, MMTC has made a voluntary contribution of Rs. 2,82,546/- towards PM CARES Fund to help in the fight against the COVID-19 pandemic.							
ii)	State Trading Corporation of India Ltd. (STC Ltd.)	1.40***	Nil*	Nil*	Nil*	Pan India	PM CARES Fund
iii)	PEC Ltd.	Nil*	Nil*	25.42	Nil*	Not Applicable	Prime Minister's National Relief Fund (PMNRF)
Note: The unspent amount (carried forward) of Rs. 25.42 Lakhs has been transferred to "Prime Minister's National Relief Fund" in December, 2021 by PEC Limited.							
iv)	India Trade Promotion Organisation (ITPO)	293.15	Nil*****	731.11	-	Pan India, Odisha, Haryana, New Delhi and Aspirational Districts	PM CARES Fund, Swachh Bharat, Education, Clean Ganga, Healthcare. Art and Culture.
v)	Karnataka Trade Promotion Organisation (KTPO)	12.00	34.40		-	Karnataka	Healthcare, Education.

vi)	Tamilnadu Trade Promotion Organisation (TNTPO)	60.79	10.00	Nil	Nil	Pan India and Tamil Nadu	Swachh Bharat, Clean Ganga, Social Welfare and Development of Aspirational Districts
<p>Note: For 2021-22:- In accordance with the Sub section 6 of the section 135 of the Companies Act, 2013, TNTPO have opened a separate bank account in the name of “TNTPO-Unspent Corporate Social Responsibility Account” in India Bank, Valasarawakkam Branch, Chennai by depositing an amount of Rs. 51.59 lakhs.</p> <p>For:- 2022-23:- The provisions for the CSR fund for the year 2022-23 will be earmarked during the month of Jan-2023</p>							
vii)	STCL Ltd.	Nil*	Nil*	Nil*	Nil*	Not Applicable	Not Applicable
viii)	ECGC Ltd.	1182.51	725.26	859.69	153.06 (Ongoing Projects)	Pan India	Education, Healthcare, Social Welfare, Sanitation, Skill Development, Solar Energy, PM CARES FUND, Swachh Bharat, Clean Ganga, Women Empowerment.
ix)	National Industrial Corridor Development Corporation (NICDC) Limited	11.77	11.97	18.58	Nil	Pan India	Prime Minister’s National Relief Fund (PMNRF)
<p>Note: For 2022-23 - The projects on which CSR allocated funds are to be spent have not been identified yet.</p>							
x)	India International and	5.98	9.41	12.14	-	Pan India	Swachh Bharat

	Exhibition Centre Limited						
xi)	NICDC Neemrana Solar Power Limited	11.23	2.96	-	-	Pan India	Prime Minister's National Relief Fund (PMNRF)

*: No CSR allocation as average net profit of preceding three years is negative.

** : This includes unspent and unallocated CSR funds carried forward from previous years amounting Rs. 3.81 lakhs.

***: Carry forward amount from previous financial year.

****: CSR activities could not be taken up because of Covid-19 and also due to the financial position of the company and carried forward to next year.
